

**High Court judges belonging to the Scheduled Castes and Scheduled Tribes**

569. SHRI L. R. NAIK:  
SHRI S. W. DHABE:  
SHRI SATCHIDANANDA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of High Court judges in each State and Union Territory; and

(b) the number, out of them, who belong to the Scheduled Castes and Scheduled Tribes?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) A statement containing the information received from the various High Courts in March-April, 1978 is attached.

**Statement**

*Number of High Court Judges in each State and Union Territory and number out of them, who belong to Scheduled Castes and Scheduled Tribes*

Name of the High Court	No. of Judges in position	No. of Judges belonging to	
		Scheduled Castes	Scheduled Tribes
1. Allahabad . . . .	48	..	..
2. Andhra Pradesh . . .	17	1	..
3. Bombay . . . . .	29	..	..
4. Calcutta . . . . .	40	1	..
5. Delhi . . . . .	18	..	..
6. Gauhati . . . . .	5	..	..
7. Gujarat . . . . .	12	..	..
8. Himachal Pradesh . .	2	..	..
9. Jammu and Kashmir . .	4	..	..
10. Karnataka . . . . .	16	1	..
11. Kerala . . . . .	16	..	..
12. Madhya Pradesh . . .	20	..	..
13. Madras . . . . .	18	1	..
14. Orissa . . . . .	8	..	..
15. Patna . . . . .	27	..	..
16. Punjab and Haryana . .	16	..	..
17. Rajasthan . . . . .	13	..	..
18. Sikkim . . . . .	2	..	..
	313	4	..